

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IA(I.B.C)/1288(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Prantik Ghose, Adv.] For the Applicant

Mr. Avishek Roy Chowdhury, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional

Mr. Dripto Majumdar, Adv.]

Mr. Manas Das, Adv.]

Mr. Chandan Mohata, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1288(KB)2024:**
 - a. Ld. Counsel for the Financial Creditor is directed to file reply affidavit within a period of two weeks'.
 - b. List the matter on **12.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**